

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 5
CA(CAA)-106(PB)/2020

IN THE MATTER OF:

Style Realtors Pvt Ltd and
High Responsible Realtors Pvt Ltd.

... Applicant/Petitioner

Order under Section 230-232

Order delivered on 10.11.2020

Coram:

SHRI B.S.V. PRAKASH,
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

Mr. Rajeev K Goel, Adv.

ORDER

Arguments heard. Order reserved.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

10.11.2020
Ritu Sharma